

Information Note to the Press (Press Release No. 78/2023)

For Immediate Release

Telecom Regulatory Authority of India


TRAI releases Consultation Paper on Review of Terms and Conditions of PMRTS and CMRTS Licenses.

New Delhi, 29th August 2023 – The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on 'Review of Terms and Conditions of PMRTS and CMRTS Licenses'.

2. Earlier, Department of Telecommunications (DoT), through its reference dated 02.06.2022, requested TRAI to provide recommendations on the terms and conditions for issue of fresh licenses for CMRTS and PMRTS Services especially with respect to technical conditions (viz. connectivity with PSTN, internet, use of digital technology, allocation of spectrum to PMRTS, use of network slicing under 5G etc.) and financial aspects etc. TRAI was also requested to give its views on any other issues considered relevant for CMRTS and PMRTS licenses. Alongwith the said reference, DoT also enclosed the representations received from the PMRTS Licensees, their Association and CMRTS Licensee. In this regard, TRAI, through its various communications requested DoT to provide information on the subject matter. In response, DoT provided its inputs to TRAI.

3. In this regard, a Consultation Paper on 'Review of Terms and Conditions of PMRTS and CMRTS Licenses', seeking inputs from the stakeholders have been placed on TRAI's website www.trai.gov.in. Written comments on the issues raised in the Consultation Paper are invited from the stakeholders by 26.09.2023 and counter-comments by 10.10.2023.

4. The comments/ counter-comments may be sent, preferably in electronic form to Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI, at advmn@traigov.in. For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.


(V. Raghunandan)
Secretary, TRAI